



महाराष्ट्र शासन

अपर संचालक, औद्योगिक सुरक्षा व आरोग्य

कामगार कल्याण भवन, दुसरा मजला, जी.पी. १६३, जी.ब्लॉक, संभाजी नगर, चिंचवड, पुणे-१९
दुरध्वनी क्र. ०२०-२७३७३४०० Email ID :- addirdish.pun-mh@gov.in

जा.क्र./असंऔसुवआ/ ४९५२ /२०२१

दि. १५/०६/२०२१

To

Hon'ble Registrar
National Green Tribunal (PB)
New Delhi

Sub- Submission of Reply by Additional Director, Industrial Safety & Health, Pune in O.A. No. 130/2021 In re 18 mostly women, killed in fire at Pune Chemical Unit published in the Times of India on 08/06/2021 v/s Director, Industrial Safety & Health, Maharashtra State, Mumbai.

Ref. Notice dated 08/06/2021,

Sir

The Additional Director, Industrial Safety & Health, Pune is submitting the reply in compliance of the notice dated 08/06/2021.

Yours Faithfully,

(V. M. Yadav)

Additional Director (I/C),
Industrial Safety And Health, Pune.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

Suo Moto Matter - Original Application No130/2021
Regarding "18, mostly women, killed in fire at Pune Chemical Unit"
published in the Times of India, dated 08/06/2021

v/s

Director of Industrial Safety and Health, Maharashtra

Action Taken Report on behalf of the Director of Industrial Safety and Health, Maharashtra.

The undersigned on behalf of the respondent No. 4 (Director of Industrial Safety and Health, Maharashtra) states as follows,

- i. This office received the information about the incidence of fire in M/s SVS Aqua Technologies LLP., Sr No.43/44/45, Gat No.411, Uravade, Taluka:- Mulshi, District : Pune, - 412111. at @ 5.45 pm. on mobile (whatsapp). In this incident of fire, 17 workers including 15 female workers and 2 male workers died and two workers are injured and major damage to the plant, machinery, raw material & finished goods has taken place.
- ii. Our officers from pune office visited the site on the same day i.e on 07.06.2021 at @ 6.30 pm. Officers observed that.
 - a) There was smoke at the place and cooling and rescuing operation was going on.
 - b) During the visit, police and fire fighters informed that 17 workers were trapped in the fire and same were totally burnt.
 - c) Till 11.30 pm cooling operation was going on by fire brigade

d) Shri S.P.Rathod, Director of Industrial Safety and Health, Maharashtra visited the site on 08.06.2021.

- iii. The respondent industry ie M/s SVS Aqua Technologies LLP., Sr No.43/44/45,Gat No.411,Uravade, Taluka:- Mulshi, District : Pune made an application for grant of licence under Factories act 1948 on 04.03.2021. Factory is having license number 13841 for 50 workers and 100 HP installed power valid till December-2022. But it was learnt that factory was operational since last 2 to 3 years.
- iv. The factory has taken permission from this Department for manufacturing of chlorine dioxide tablets, powder and gel by using Sodium Bisulphate, sodium chlorite, Sodium per sulphate and Magnesium Sulphate. But at the time of visit, substantial stock of alcohol (IPA) based plastic sanitizer bottles was found in the factory. That means sanitizer packing/filling was also carried out in this factory. Documents found at the site and statements also confirms this.
- v. Name of Directors of the factory : i) Shri Nikunj Bipin Shah ii) Shri Bipin Jayantilal Shah iii) Shri Keyur Bipin Shah
- vi. About Incident of Fire :

From site visit and statement of workers it was revealed that there were two rooms in the factory where manufacturing process was carried out. Commonly known as Process room-1 and Process room-2. On the day of

accident workers reported factory at about 9:00 a.m. and started working in the process room-1 and room-2.

Workers were engaged in the filling of 5 kg pouches of Sodium Chlorite powder for making pouches of component A. On the day of accident 16 workers from the list of deceased workers were working in process room-2. One female worker was working in the laboratory located on first floor. In process room 2 components B of 5 Kg pouch packed in inner pouch was manufactured and stacked.

At @ 3.45 pm suddenly a major fire was observed in room no 1 and it spread into room no 2 within fraction of seconds as the door between room no 1 and 2 was kept open.

The worker working in room-1 escaped from the room. All person working in process room-2 was unable to escape from the room inspite of two exits available one from room 1 and one from room2. Heavy fire made it impossible for workers to escape from room 2 and total 17 workers died due to burn injuries.

- vii. This Directorate has passed a closure order under section 40(2) of Factories Act- 1948 on 09.06.2021 to the factory.
- viii. This directorate is carrying out a detail enquiry of this incident by collecting the necessary evidence, regarding of worker statements, inspection of the accident site etc.
- ix. This directorate will be issuing show cause notice to the Occupier of this factory regarding the contraventions which will be observed during the course of enquiry and file the prosecution in the court of law under the Factories Act- 1948.
- x. The management of factory has declared an ex-gratia amount of Rs. 5 lakh each to the legal heirs of the deceased. The Government of Maharashtra has

declared an ex-gratia amount Rs. 5 lakh each to the legal heirs of the deceased and Rs. 50,000/- to the injured workers. The Central Government has declared an ex-gratia amount of Rs. 2 lakh each to the legal heirs of the deceased. This ex-gratia amount is in addition to legal compensation amount.

- xi. Director of Industrial Safety and Health, Maharashtra and Additional Director (I/C) of Industrial Safety and Health, Pune will be joining the video conferencing on 16 the June 2021.

SVS AQUA TECHNOLOGIES LLP

Plot No.43/44/45,Gat No.411, Urwade, , Taluka- Mulshi, District-Pune-412111

Whereas, the factory SVS AQUA TECHNOLOGIES LLP, situated at Plot No.43/44/45,Gat No.411,Urwade, Taluka- Mulshi, District-Pune is registered under the Factories Act-1948 and bearing license no.13841 under the Factories Act-1948 and valid up to Dec-2022 for 50 workers and up to 100 HP installed power.

AND WHEREAS, the factory is involved in the manufacturing Chlorine Dioxide Tablets, Chlorine Dioxide Powder, Chlorine Dioxide Gel, Animal And Dairy Hygiene Kit and Water Treatment Plant and Equipment, Air Diffuser, Static Mixers, Water Filtration Media. Also found engaged in manufacturing (Packing/Repacking) of alcohol based sanitizer. Thus this is the type of industry as specified in the first schedule (at sr.no.29 for highly flammable liquid and gases) annexed to the section 2(cb) of The Factories Act-1948 and is involved in hazardous process.

AND WHEREAS, the undersigned visited the factory on 08/06/2021 at about 9.00 a.m. along with Shri S.P Rathod Director, Industrial Safety and Health, Maharashtra and Shri Vijay Yadav, Additional Director, Industrial Safety and Health Pune for enquiry of the fire occurred in the factory on 07/06/2021 at about 3:00pm in the factory which resulted in death of 17 workers and injuries to 4 workers and damage to entire premises.

AND WHEREAS, the following observations were made on the basis of round taken in the factory and documents produced/obtained at the time of visit.

- a) There is complete damage to structure of the factory
- b) Huge stock of filled sanitizer bottles were observed
- c) No flameproof fittings/equipments were provided in the factory

Hence, I undersigned Vilas B Ghogare, Deputy Director, Industrial Safety and Health, Pune and inspector u/s 8 of the Factories Act-1948, having power vested to me vide section 40(2) of the Factories Act-1948, pass following order.

ORDER

The occupier and manager shall not carry out manufacturing process unless following measures are complied with

- a) Complete repair/rebuild of the factory structure shall be carried out and stability certificate by competent person shall be obtained in respect of every work of engineering.
- b) Electrical equipments/fittings used where highly flammable material is stored/handled/used shall be of flameproof construction.
- c) Safety audit shall be conducted as per Safety Audit Rules-2014.
- d) Necessary firefighting equipment related NOC/Permission from PMRDA/local authority shall be obtained.
- e) Necessary permission for Sanitizer manufacturing and storage of Alcohol shall be obtained from respective authorities. (DISH/MPCB/FDA/PMRDA/PESO)

(Vilas B. Ghogare)

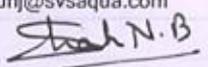
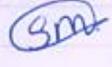
Deputy Director

Industrial Safety & Health, Pune
& Inspector u/s 8 of the Factories Act-1948.

Form 1

[see rules 3,5,8,11 and 14]

Application for permission to construct a new factory, to extend factory or take into use any building as a factory /
✓ Application for Registration and Notice of occupation specified in sections 6 and 7 and for Grant of licence /
Renewal of licence of a factory

1 Full name and address of factory	SVS AQUA TECHNOLOGIES LLP SR NO.43/44/45,GAT NO.411,URAVADE,PIRANGUT,Mulshi,Pune,MAHARASHTRA,412111		
Telephone Number	08087005141		
Fax Number	8087005145		
E-Mail	reshma@svsaqua.com		
2 If already registered, month and year of registration	/		
3 Licence number, if granted			
4 Reference number and date of latest approval of the plants by the State Government / Chief Inspector of Factories / Joint Chief Inspector of Factories / Deputy Chief Inspector Of Factories.	122100000023667 17/02/2021		
5 A flow chart of the manufacturing process supplemented by a brief description of the process in its various stages, list of the raw materials used, intermediate products, including emission of toxic gases, etc., finished products by-products, their quantities, method of storage and handling, loading and transport and details of the arrangements for the disposal of trade waste and effluents, the likely hazards and the method to control or eliminate them. (Attach separate sheet if required)	MFG.OF CHLORINE DIOXIDE TABLETS,CHLORINE DIOXIDE POWDER,CHLORINE DIOXIDE GEL,ANIMAL AND DAIRY HYGIENE KIT. AND WATER TREATMENT PLANT AND EQUIPMENT,AIR DIFFUSER,STATIC MIXERS,WATER FILTRATION MEDIA.		
6 Particulars of plants to be installed	LIST ENCLOSED.		
7 The period for which licence or renewal of licence is applied for (not exceeding ten years)	01/12/2020-2022		
8 Maximum number of workers to be employed on any one day during the year	Female	Male	Total
	29	19	48
9 Installed power in H.P	60		
10 Full name and residential address of Occupier Director/Partner/Proprietor	NIKUNJ BIPINCHANDRA SHAH 137,MAYURESHWAR APARTMENT, SAHAKAR NAGAR ROAD, TULSIBAGWALE COLONY, SAHAKAR NAGAR 2, Pune City, Pune, MAHARASHTRA, 411009		
Date of Birth	04/10/1981		
Nationality	INDIAN		
Mobile No and E-Mail	8087005145 nikunj@svsaqua.com		
Signature of Occupier			
11 Full name and residential address of Manager	SUNDARESAN MOHAN D-705,MONT VERT VESTA,URVADE ROAD,,0,Mulshi,Pune,MAHARASHTRA,412111		
Date of Birth	26/12/1983		
Nationality	INDIAN		
Mobile No and E-Mail	8087005146 sundaresan.mohan@svsaqua.com		
Signature of Manager			



Old Licence No:		Old Date of Register:	
Old Expire Date:		Type of Factory:	Hazardous Factory
Category of Factory:	Private	Class of Factory:	General Factory
Section Under FA:	2(m)(i)	Type of Occupier:	Partner
Old Charged Fee:		Old Extra payment:	
Token ID for MahaWallet	13548210000451	Partial Fee	0.00

This Form-1 100004612140 is uploaded by the Occupier, Shri/Smt NIKUNJ BIPINCHANDRA SHAH duly signed by him/her on 04/03/2021 .



महाराष्ट्र शासन

औद्योगिक सुरक्षा व आरोग्य संचालनालय (कामगार विभाग)

परवाना क्रं : १३८४९

नमूना क्रमांक ४

(नियम ६ व ८ पाहणे)

कारखान्याची नोंदणी व कारखाना चालविण्याचा संबंधीचा परवाना

नोंदणी क्रमांक : १२२१०२०२२९००६६६



कारखाने अधिनियम, १९४८ आणि त्यासंबंधी असलेले नियम यांच्या तरतुदीप्रमाणे SVS AQUA TECHNOLOGIES LLP यांना खाली वर्णन केलेल्या जागेत कारखाना चालविण्यास परवाना देण्यात आला आहे.

या परवान्याच्या या जागेत कोणत्याही एका दिवशी ५० पर्यंत कामगार लावण्यास आणि १०० पर्यंत अश्र्वशक्ति उपयोगात आणण्यास परवानगी आहे.

या परवान्याची मुदत ३१ डिसेंबर २०२० पर्यंत आहे.

परवान्याचे नुतनीकरण १ जानेवारी २०२१ ते ३१ डिसेंबर २०२२ पर्यंत करण्यात आले आहे.

Digitally Signed by
SudhakarRathod
Date:4/7/2021 5:45:47 PM

शुल्क रु. - १४४४१.६० पोहोचले

दिनांक : ०७-०४-२०२१

Signature valid



संचालक
औद्योगिक सुरक्षा व आरोग्य,
महाराष्ट्र राज्य, पुणे ३

परवाना दिलेल्या जागेचे वर्णन

परवाना दिलेल्या कारखान्याचे	SVS AQUA TECHNOLOGIES LLP
Factory Name :	SVS AQUA TECHNOLOGIES LLP
पत्ता :	SR NO.४३/४४/४५,GAT NO.४११,URAVADE,PIRANGUT,मुळशी,पुणे,महाराष्ट्र,४१२१११
Address :	SR NO.43/44/45,GAT NO.411,URAVADE,PIRANGUT,Mulshi,Pune,MAHARASHTRA,412111
कलम :	२(m)(i)
औद्योगिक वर्गीकरण :	२०२२९

कारखान्याच्या इमारतीचे नकाशे दिनांक १७.०२.२०२१ च्या जावक क्रमांक १२२१०००००२३६६७ खाली मंजूर केले गेले आहेत.

This Certificate is digitally signed by on.

टिप : हा कारखान्याची नोंदणी व कारखाना चालविण्याचा परवाना आहे. हा परवाना देण्यात आल्यामुळे ज्या जागेत हा कारखाना स्थित आहे, त्या जागेस कोणतीही वैधता आपोआप बहाल होत नाही तसेच ज्या जागेत हा कारखाना स्थित आहे ती जागा आज दिनांक वेळेस अस्तित्वात असल्या संबंधात या परवान्यामुळे कोणताही हक्क व स्वामित्व सदरहू भोगवटदारास प्राप्त होत नाही